

IN THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATI
(SPECIAL ORIGINAL JURISDICITON)

THURSDAY, THE SECOND DAY OF JULY, TWO THOUSAND AND TWENTY

:PRESENT:

THE HONOURABLE THE CHIEF JUSTICE SRI JITENDRA KUMAR MAHESHWARI

AND

THE HONOURABLE SMT JUSTICE LALITHA KANNEGANTI

TAKEN UP WRIT PETITION No. 8130 OF 2020



In Re. Corona Virus -COVID-19 PANDEMIC

Versus

1.State of Andhra Pradesh, rep. by its Chief Secretary, State of Andhra Pradesh,
Secretariat, Velagapudi, Guntur District.

2.Union of India, rep. by its Secretary, Home Affairs, New Delhi.

..Respondents.

The petition coming on for hearing, upon perusing the oral order filed in support thereof and order of High Court dt. 26-03-2020, 20-04-2020, 26-05-2020 made herein and order dt. 24-04-2020 & 29-05-2020 made in I.A.Nos. 1 and 2 of 2020 and order dt. 28-05-2020 made in I.A.No. 4 of 2020 and upon hearing the arguments of the Additional Advocate General for the State, the Court made the following

ORDER :-

“The directions issued vide order 26.03.2020 shall remain in force for a further period of four weeks.

List after four weeks.”

Sd/- R. KARTHIKEYAN
ASSISTANT REGISTRAR

//TRUE COPY//


for ASSISTANT REGISTRAR

Contd..2...

To

1. The Chief Secretary, State of Andhra Pradesh, Secretariat, Velagapudi, Guntur District. **(By Special Messenger)**
2. The Chief Secretary, State of Telangana, Secretariat, Hyderabad .
3. The Secretary, Union of India, Home Affairs, New Delhi.
4. The Executive Chairman, State Legal Services Authority, Vijayawada, Krishna District.
5. The Executive Chairman, High Court Legal Services Committee, Amaravati.
6. The Principal Secretary, Home Department, Secretariat, Velagapudi, Guntur District.
7. The Principal Secretary, Medical and Health and Family Welfare, Secretariat, Velagapudi, Guntur District.
8. The Director General of Prisons, A.P., Vijayawada, Krishna District.
9. The Director General of Police, Mangalagiri, Amaravati A.P.,
10. The Port Officer, Visakhapatnam Port Authority, Visakhapatnam, Visakhapatnam District.
11. The Port Officer, Kakinada Port Authority, Kakinada, East Godavari District.
12. The Port Officer, Machilipatnam Port Authority, Krishna District.
13. The Port Officer, Kalingapatnam Port Authority, Srikakulam District.
14. The Port Officer, Krishnapatnam Port Authority, Nellore, SPSR Nellore District.
15. The Registrar (Judicial), High Court of A.P., at Amaravati
16. The Registrar General, High Court of A.P., at Amaravati
17. The Director, Social Welfare, Velagapudi, Amaravati, A.P.,
18. Two CCs to the Advocate General, High Court of A.P., (OUT)
19. Two CCs to GP for Home, High Court of A.P., at Amaravati (OJT)
20. Two CCs to GP for Medical and Health, High Court of A.P., at Amaravati (OUT)
21. Two CCs to GP for Municipal Administration, High Court of A.P., at Amaravati (OUT)
22. Sri C. Sumon, Special Government Pleader, High Court of A.P., (OUT)
23. Two spare copies.
24. Two CCs to G.P. for Panchayat Raj & Rural Development, High Court of A.P., (OUT)
25. Two spare copies.

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HIGH COURT

HCJ & LK.J

DT.02-07-2020.

ORDER

TAKEN UP W.P.No. 8130 of 2020.

EXTENDING THE
INTERIM DIRECTION

